

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.332/9/HDB/2020
NAME OF THE COMPANY	P.L.Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Kamal Engineers and Contractors Pvt Ltd
NAME OF THE RESPONDENT(S)	P.L.Polymers Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

In spite of direction, Corporate Debtor did not file Affidavit in reply. It is to be filed within three days without fail or else matter shall be proceeded without his reply. If reply is filed, copy is to be given to the other side and the other side may file rejoinder, if any, within seven days of receiving the reply.

Matter stands adjourned to 26.03.2021.

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MEMBER TECHNICAL

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MEMBER JUDICIAL